

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/75/IB/2018  
PETITION NUMBER : CP/563/IB/2017  
NAME OF THE PETITIONER(S) : VEKATASIVAKUMAR  
NAME OF THE RESPONDENT(S) : ICICI BANK & OTHERS  
( IN THE MATTER OF OCEANIC EDIBLES INTER LTD )  
UNDER SECTION : 27

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. L. GANESH  
for respondents.  
CIB, CBI, SBI & IDBI



C. Jaganmohan Rao

1 RT

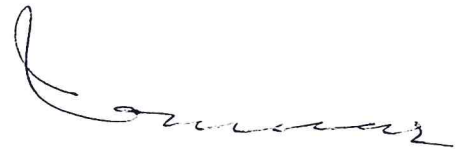
C. J. Manjunath

H. KARTHEK SESHADRI  
W. HARE KUMAR  
for ICI & others

for ICICI Bank.

W. H. K.

V. Venkatesh Sharma



**ORDER**

Heard the RP and the Counsel for Financial Creditors in CA/75/IB/2017 filed in CP/563/IB/2017. **Reserved for order.**

<sup>- sct -</sup>  
**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

ghk